

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 08-02-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 136 of 2016 (SZ)	<p style="text-align: center;">Capt. B.S.Prakash, Athani Lane Vanchiyoor, Thiruvananthapuram, Kerala</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 6 others</p>	<p style="text-align: center;">M/s. V.J.Arul Raj Counsel for Applicant M/s.G.M Syed Nurullah Sheriff for R1</p> <p style="text-align: center;">M/s. E.K. Kumaresan for R2 ,R4,R5</p> <p style="text-align: center;">M/s. Rema Smrithi for R6 M/s. D.S.Ekambaram for R3 M/s.Abdul Razack for R7</p>	15-03-2019
2	<p>M.A.No.32 of 2017 (SZ) & M.A.No.35 of 2017 (SZ)</p> <p style="text-align: center;">IN</p> <p>Application No.14 of 2017 (SZ)</p> <p>Application No.14 of 2017 (SZ)</p>	<p style="text-align: center;">Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF & CC New Delhi and 13 others</p> <p style="text-align: center;">Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF & CC</p>	<p style="text-align: center;">M/s.K.Mageshwaran Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1,R14</p> <p style="text-align: center;">M/s. E.Manoharan for R2 to R5, R7, R8</p> <p style="text-align: center;">M/s.H.Yasmeen Ali for R6 M/s.Krishna Ravindran for R9 M/s.Vasudevan for R10 M/s. S.Raghunathan for R11 M/s.D.S.Ekambaram for R12 M/s.G. Karthikeyan for R13</p> <p style="text-align: center;">M/s.K.Mageshwaran Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1,R14</p> <p style="text-align: center;">M/s. E.Manoharan for R2 to R5, R7, R8</p> <p style="text-align: center;">M/s.H.Yasmeen Ali for R6 M/s.Krishna Ravindran for R9 M/s.Vasudevan for R10 M/s. S.Raghunathan for R11</p>	15-03-2019

		New Delhi and 13 others	M/s.D.S.Ekambaram for R12 M/s.G. Karthikeyan for R13	
3	Application No. 16 of 2017 (SZ)	Saravana Dakshinamurthy Chennai Vs Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 8 others	M/s.Yogeshwaran Counsel for Applicant M/s. G.M Syed Nurullah Sheriff for R1 M/s.G. Karthikeyan for R2 & R3 M/s.E.Manoharan for R4 M/s.Krishna Ravindran for R5 M/s. S.Raghunathan for R7 M/s.D.S.Ekambaram for R8 M/s.H.Yasmeen Ali for R9	15-03-2019
4	Application No. 38 of 2017 (SZ) (TPB)	Ashwini Kumar Vs Unoin of India and others	M/s.VSA Legal Advocates Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.G. Karthikeyan for R2 M/s. E.Manoharanfor R3 M/s.H.Yasmeen Ali for R4	15-03-2019
5	Application No. 40 of 2017 (SZ) (TPB)	P.Soma Sundaram Vs Unoin of India and others	M/s. P.V.Yogeswaan & K.Mayilsamy Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.G. Karthikeyan for R2, R3 M/s.D.S.Ekambaram & P.Jayalakshmi for R4	15-03-2019
6	Application No.92 of 2017 (SZ)	Punganur Consumer Protection Council (Regd.No.32/92) Rep by its Advisor S.Vijayakumar Tamil Nadu Vs The State of Tamil Nadu Rep by its Secretary, Department of Revenue Chennai and 9 others	S.Vijaya Kumar Party in Person M/s. E.Manoharan for R1 to R8 M/s .P.Srinivas for R8	15-03-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
7	Application No. 203 of 2017(SZ)	I.Margo Coonor, The Nilgris District. Vs The Commissionner, Coonor Munucipality, The Nilgris district and 3 others	M/s. M.Manivasagam Associates Counsel for Applicant M/s. P.Srinivas for R1 M/s. E.Manoharan for R2 M/s. Yasmeen Ali for R3, R4	15-03-2019
8	Application No.79 of 2017(SZ)	Heal the Society Charitable Trust Rep., by its President Kadapa District, Andhra Pradesh Vs The Union of India Rep., by its Secretary MoEF & CC, New Delhi and 3 others	M/s.Taurus Associates Counsel for Applicant M/s. Me. Saraswathy for R1 M/s. H. Yasmeen Ali for R2 to R4	15-03-2019
9	Appeal No.57 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai , And 2 others	M/s. V.Suthakar Counsel for Appellant M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	15-03-2019
10	Appeal No.58 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai, And 2 others	M/s. V.Suthakar Counsel for Appellant M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	15-03-2019

For further details, please log on to our website www.greentribunal.gov.in

Registrar I/C